

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 17.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.424/241/HDB/2019
NAME OF THE COMPANY	GeethaPlyboards Pvt Ltd & 5 others
NAME OF THE PETITIONER(S)	Ambalal Patel & 5 others
NAME OF THE RESPONDENT(S)	GeethaPlyboards Pvt Ltd & 5 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. V. Venkata Rami Reddy, counsel for the Petitioner appeared through video conference and stated that some connected matters are pending with the Registry. He further prayed Registry to list the same on the next date of hearing.
3. Considering the submissions, Registry is directed to list the connected pending IAs on the next date of hearing.
4. Put up the matter on 05.02.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL